



GOVT. OF NCT OF DELHI  
OFFICE OF THE SUB DIVISIONAL MAGISTRATE (NAJAFGARH)  
SDM OFFICE COMPLEX, NAJAFGARH, NEW DELHI 110043

11/C

No.SDM/NG/2022-23/ 3697

Dated: 08/09/2022

To

The Addl. Chief Engineer,  
Delhi Jal Board,  
Jhandewalan, Karol Bagh, N.D.-110005.

Sub:- Demolition Report dated 06.09.2022 for illegal construction on Village  
Issapur, Tehsil-Najafgarh, Delhi.

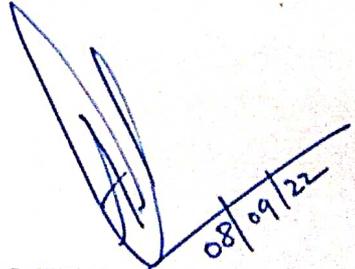
Sir,

In pursuance of Hon'ble NGT Order dated 22.04.2022 in matter of Surender Singh Vs State of NCT of Delhi & Ors and Hon'ble District Court Dwarka Order No. CS SCJ No.762/2022 in matter of Smt. Risalo Devi & Ors Vs State of NCT of Delhi & Ors, a demolition programme under Special Task Force (STF) was successfully conducted on 06/09/2022 as per report submitted by concerned team (copy of the same attached herewith) for removal of encroachment in the area bearing Khasra No.148 of the Gram Sabha of Issapur, Delhi.

This is for information & further necessary action at your end.

Encl:-As stated above.



  
08/09/22  
AMIT KALE, IAS  
SDM (Najafgarh)

10/c

Demolition Report Dated 06.09.2022 for the Illegal Construction on Village Issapur, Tehsil Najafgarh

In compliance of Hon'ble NGT order dated 22.04.2022 in the matter of Surender Singh Vs State of NCT of Delhi and ORS, a demolition order vide no. SDM/NG/2022-23/3694 dated 03.09.2022 was issued by SDM(Najafgarh) for the demolition of encroached area of ISSAPUR JOHAD(Kh. No. 148).

In pursuance of demolition order dated 03.09.2022, a demolition drive was conducted in the presence of Tehsildar(Najafgarh), field staff of Tehsil Najafgarh, Halka Patwari(ISSAPUR) and Field Kanungo, MCD Officials, BSES Officials with the help of police force lead by S.H.O(Jaffarpur Kalan). At the site, the illegal construction as well as structures built on Kh. No. 148 whose demarcation was done in 2014 and Marking had been done by the TSM Surveyor on 03.06.2022. All illegal structures built on Kh. No. 148 were demolished with the help of JCB and the land (Kh. No. 148)has been vacated(photo enclosed).

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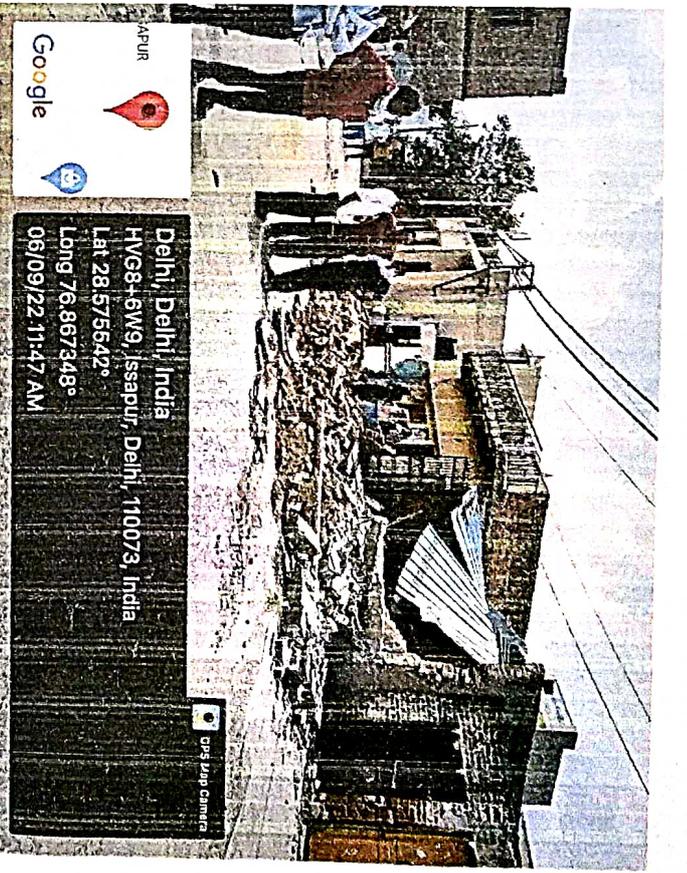
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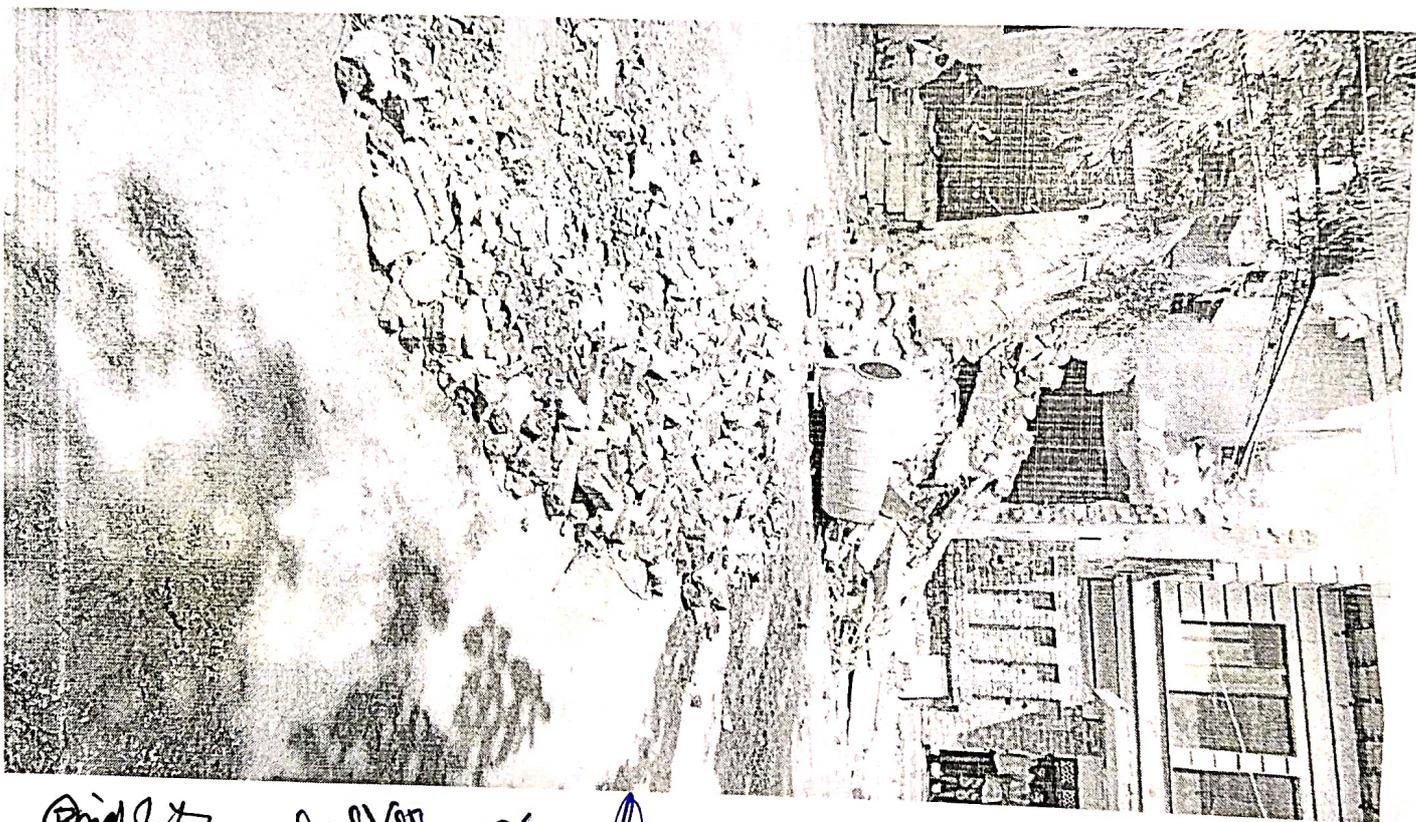


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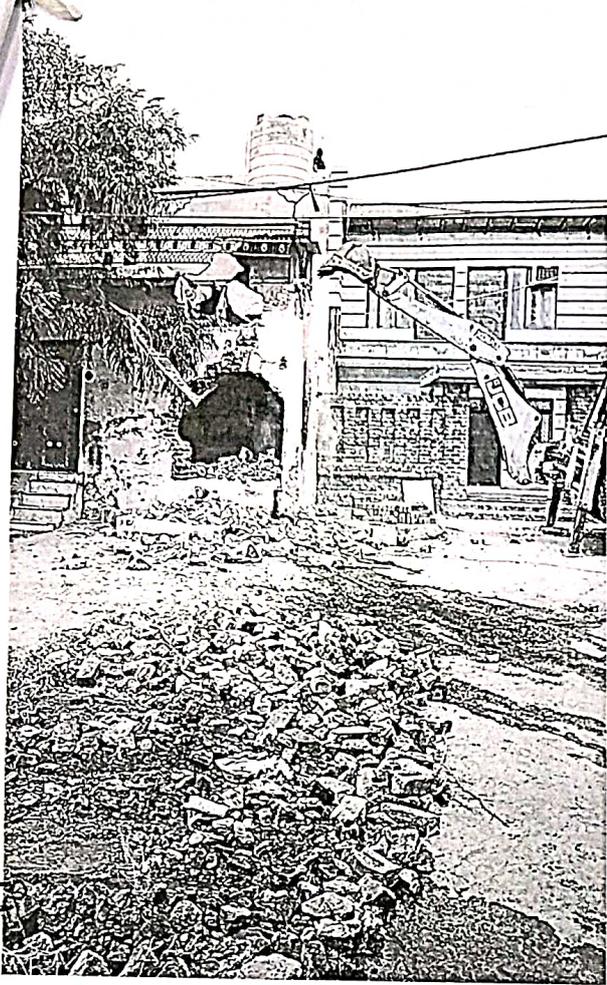
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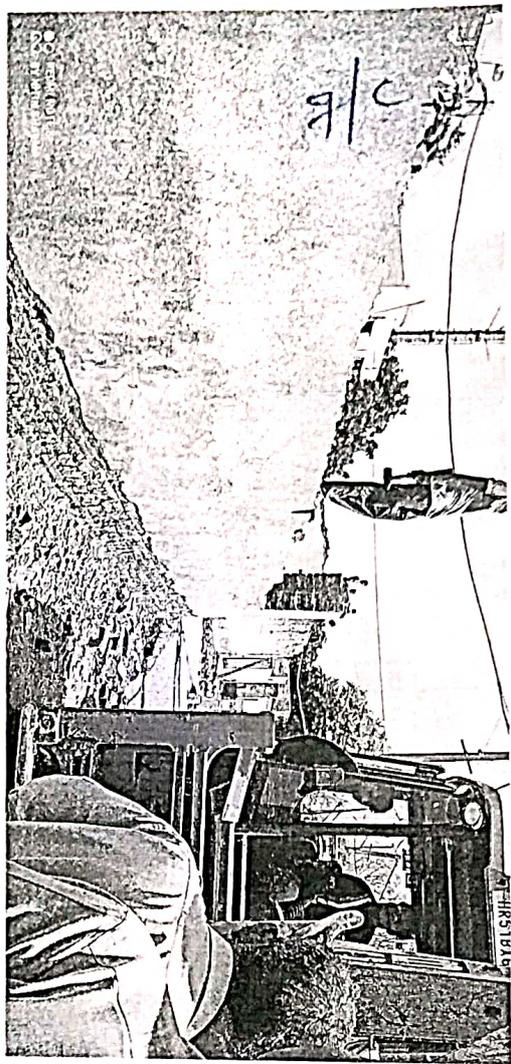
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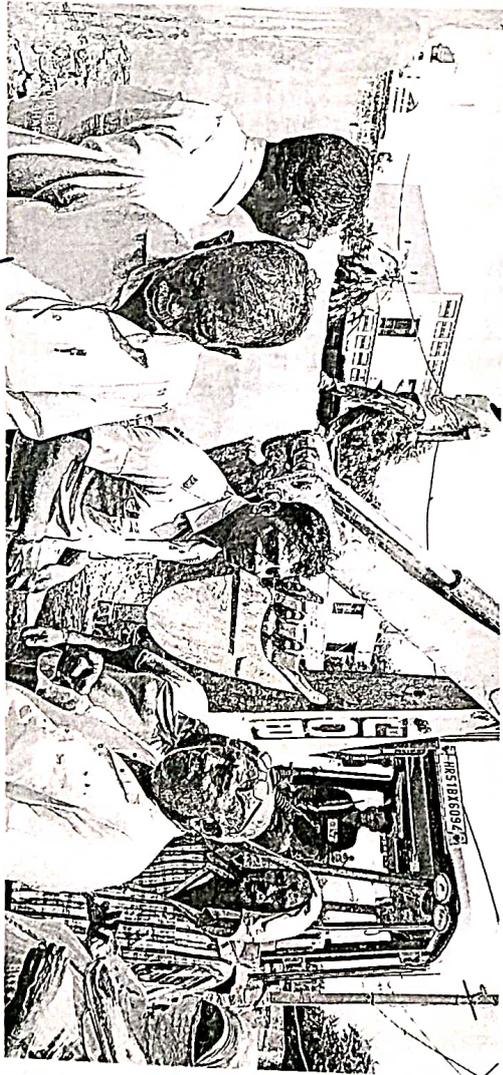
  
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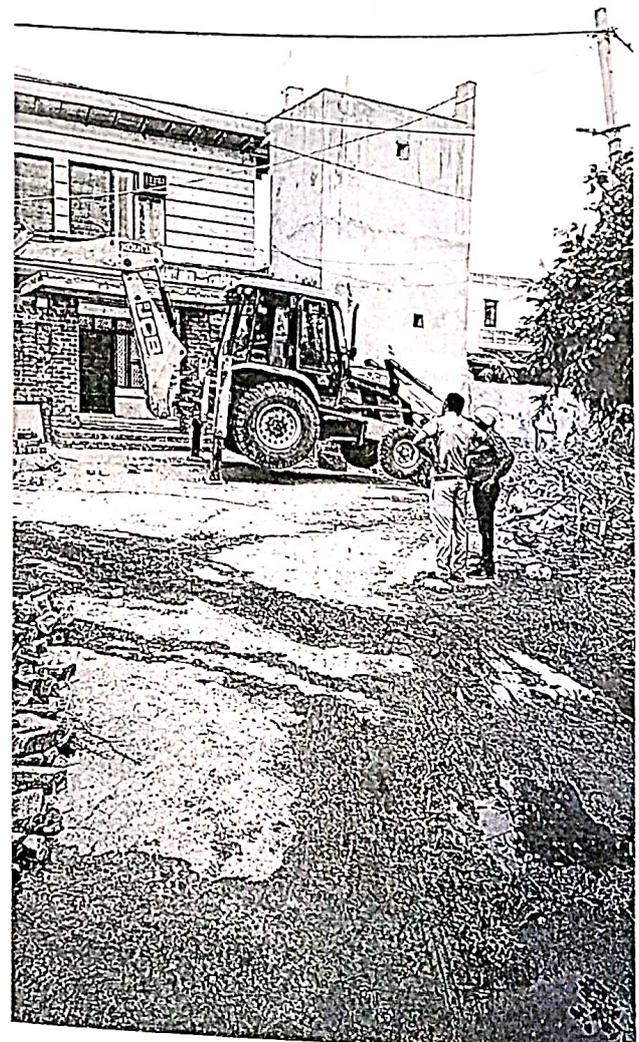


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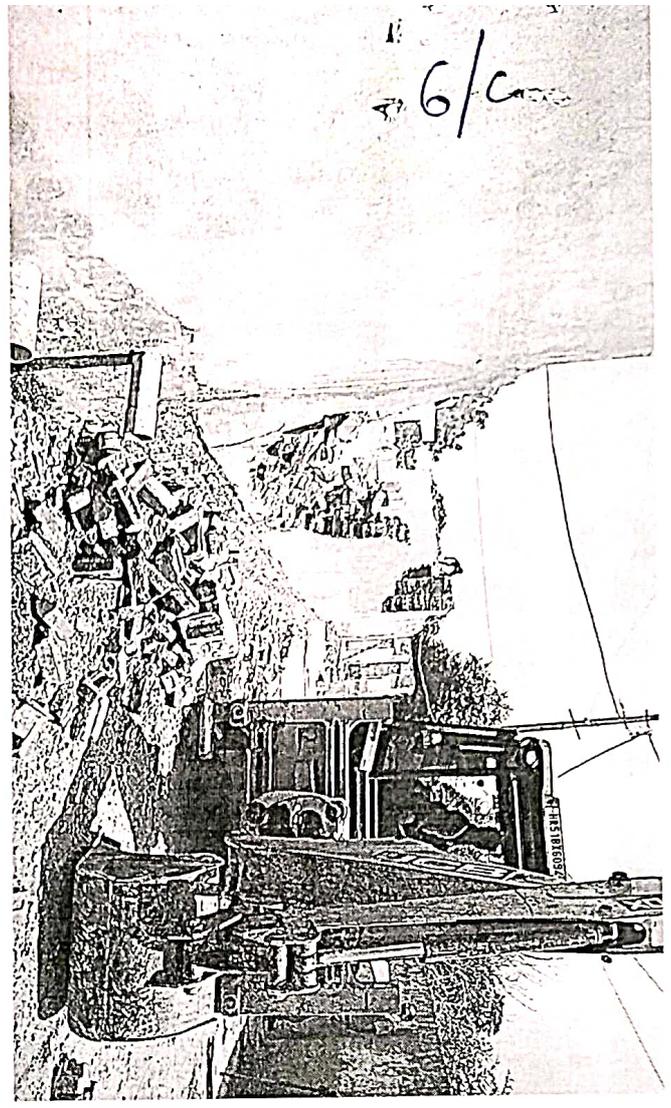
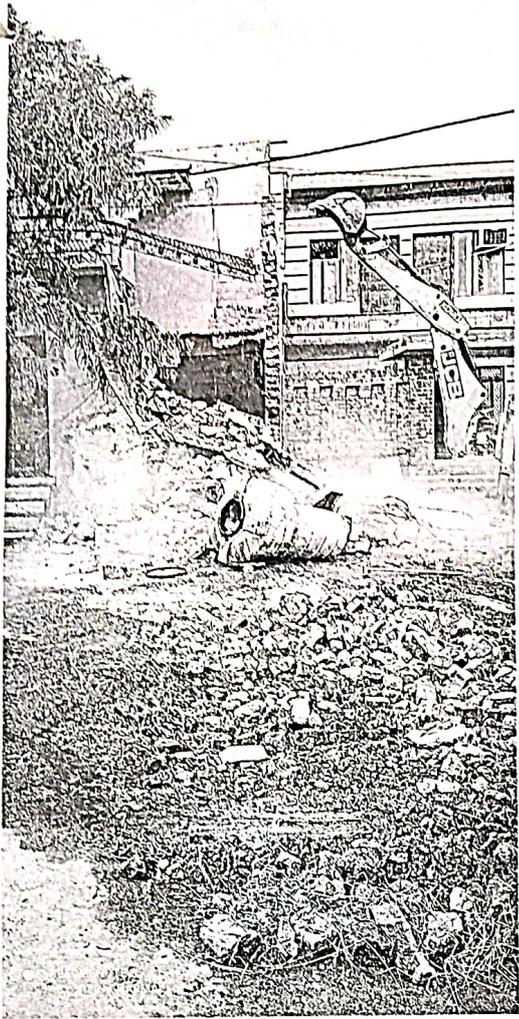


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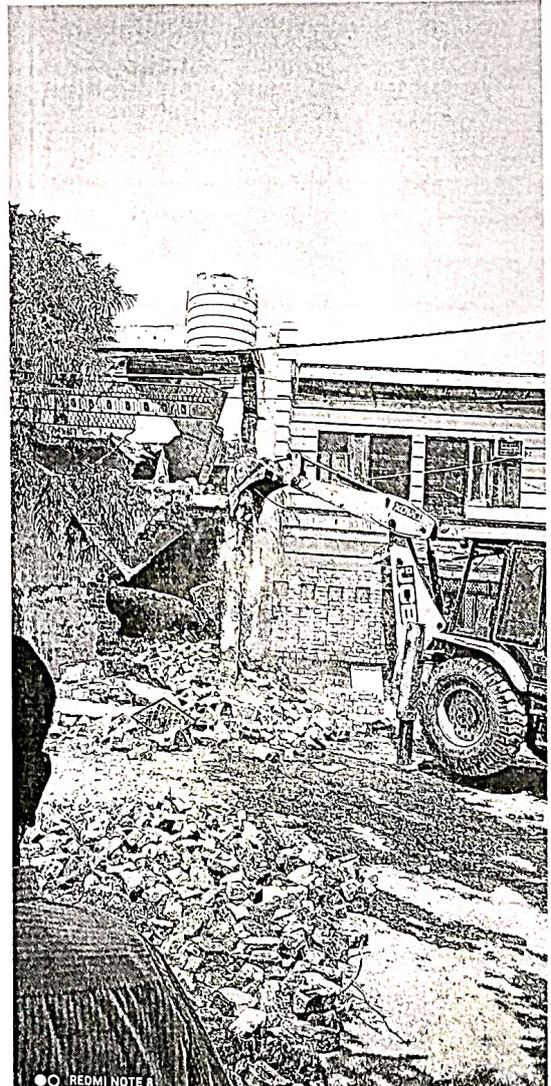
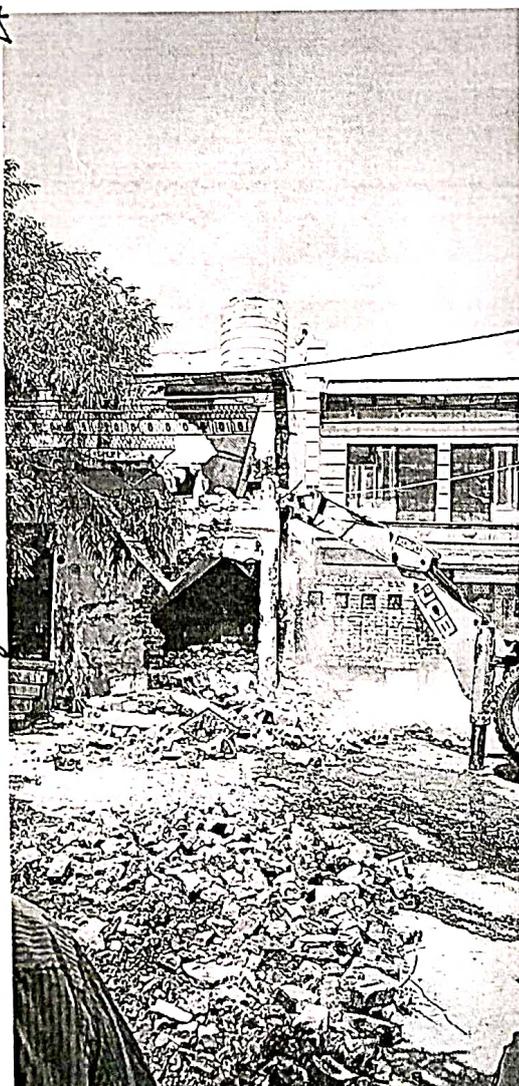


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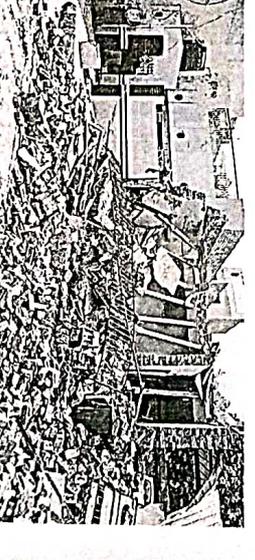
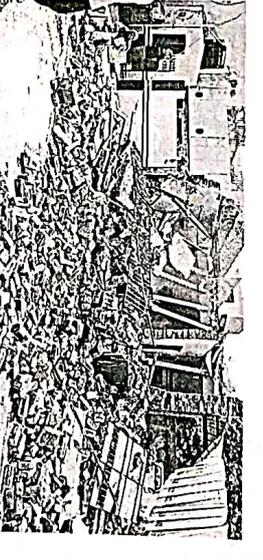
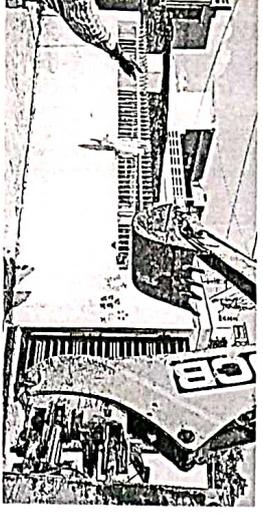
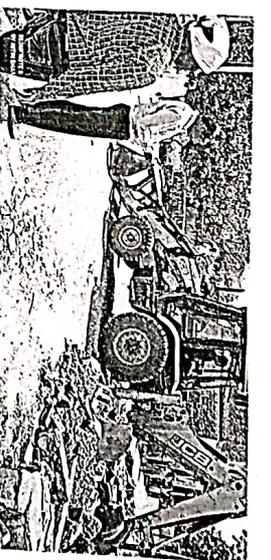
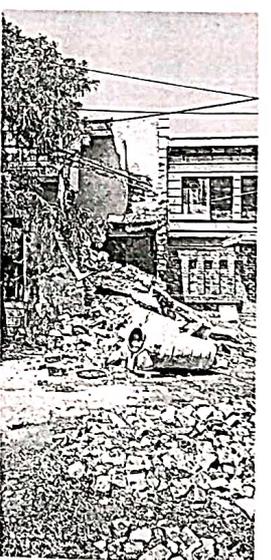
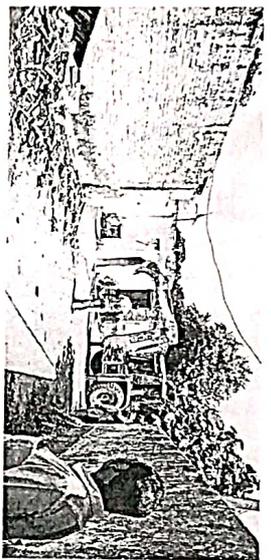
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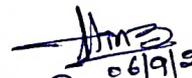
रिपोर्ट डेमोलिशन खासरा नम्बर 148 (जोहड़)

गाम- ईसापुर तह. नजफगढ़

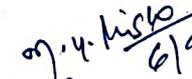
दिनांक 06-9-2022

आमदा आदेश जनाव SDM/NG आदेश सं. SDM/NG/2022-23/3694 दिनांक 3-9-2022 के अनुसार बरये करने डेमोलिशन खासत खासरा नम्बर 148 (जोहड़) गाम-ईसापुर बहमरा नायब तहसीलदार /NG, फील्ड कानुनगो, एल्का पटवारी ईसापुर मय राजस्व रिकार्ड व अन्य राजस्व स्टाफ के साथ पुलिस स्टेशन गांव-जाफरपुर नई दिल्ली पहुँची। वहां से मय पुलिस फोर्स (महिला व पुरुष) के साथ खासरा नम्बर 148 (जोहड़) पर पहुँची। मोर्के पर महकमा BSES से सम्बन्धित स्टाफ, महकमा MCD से सम्बन्धित स्टाफ मय गिराऊ दस्ता मय JCB मशीन हाजिर मिले।

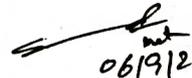
मोर्के पर खासरा न. 148 पर बने अवैध निर्माण व मकानात जिसकी निशान देही साल 2014 में की गयी थी के मुताबिक TSM सर्वेयर द्वारा दिनांक 03-6-2022 निशानात लगवा दिए गए थे, उन्ही निशानात के अनुसार खासरा न. 148 में बने अवैध निर्माण को उपरोक्त सभी महकमा से आए अफसरान की उपस्थिति में MCD के गिराऊ दस्ता व JCB मशीन द्वारा विध्वंस कर जोहड़ खासरा न. 148 की जमीन को पूरी तरह खाली कराया गया। मोर्के का फोटो ग्राफ साथ संलग्न है।

  
06/9/22  
(नी. सिंग)  
फील्ड कानुनगो.

14 FC Dept

  
06/9/22  
(निशानेश मिश्रा)  
ना. तह.

  
06/9/22  
(आर. के. भारती)  
तह. न. ज.

  
06/9/22  
(सुभाष चन्द)  
BDO office एल्का. पटवारी

  
06/9/22  
(संजय कुमार)  
कानुनगो

  
06/9/22  
(ब्रिजेंद्र सिंह)  
पटवारी

3/c

GOVT. OF NCT OF DELHI  
OFFICE OF THE SUB DIVISIONAL MAGISTRATE (NAJAFGARH)  
SDM OFFICE COMPLEX, NAJAFGARH, NEW DELHI 110043

No.SDM/NG/2022-23/3674

Dated: 03/09/2022

DEMOLITION ORDER

In pursuance of Hon'ble NGT Order dated 22.04.2022 in matter of Surrender Singh Vs State of NCT of Delhi & Ors and Hon'ble District Court Dwarka Order No. CS SCJ No.762/2022 in matter of Smt. Risalo Devi & Ors Vs State of NCT of Delhi & Ors, a demolition programme under Special Task Force (STF) has been fixed up on 06/09/2022 (Tuesday) for removal of encroachment in the area bearing Khasra No.148 admeasuring 6 Bighas and 13 Biswas of the Gram Sabha of Issapur, Delhi.

All concerned are directed to provide necessary support and to be present on the above mentioned date. The assembly point is Police Station-Jaffarpur, New Delhi at 10:00 AM.

Further, Tehsildar is hereby directed to co-ordinate the demolition drive and ensure the following:-

1. Serving of demolition notice.
2. Joint inspection of site along with police officials to identify the structures on 05.09.2022.
3. Videography of encroachment removal drive.
4. Presence of impartial witnesses during encroachment removal process.
5. Submission of compliance report on 07.09.2022.



AMIT KALE, IAS  
CHAIRMAN (STF)/SDM (Najafgarh)

Copy for necessary action to:

1. DCP (Dwarka), Sector-19 Dwarka, Delhi to kindly provide extra force for the demolition drive
2. Executive Engineer, I&FC Deptt., MD-4, Nangloi Road, Delhi with the request to present at the site of demolition on scheduled date & time.
3. BDO (SW), Kharkhari Nahar, New Delhi to supervise the removal of encroachment on Gram Sabha land along with consolidation officer.



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7/9/22

Submitted compliance report by today  
for submission in NGT court

NT

7/9/22

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4. Assistant Commissioner, MCD, Najafgarh Zone, Dhansa Stand Delhi with direction to depute staff and to provide vehicle like JCB, truck and labour force for collecting the malba after demolition.
5. ACP (Najafgarh), PS- Najafgarh, Delhi.
6. ACP (Traffic), Najafgarh, 2<sup>nd</sup> Floor, PS-Sector 23 Dwarka Delhi.
7. Tehsildar (Najafgarh) and Naib Tehsildar (Najafgarh) along with revenue staff i.e Kanungo/ Patwari of concerned area for supervising the demolition.
8. DGM & Ex. Engineer BSES, Najafgarh Zone, Najafgarh Phirni Road, New Bhagat Singh Market, Najafgarh Extension, Najafgarh, Delhi-110043 to get the electricity disconnected on that day if any.
9. Ex. Engineer (Building & Maintenance), MCD, Najafgarh Zone, Dhansa Stand, Delhi.
10. SHO (Jaffarpur), PS- Jaffarpur, Delhi to provide police force for smooth removal of illegal structures/encroachment and get the structure vacated on day prior.
12. Reader to SDM (Najafgarh).
13. ICD (South-West) to provide adequate Civil Defence Volunteers for demolition drive.

Copy for information to:

1. PA to DM (SW), Old Terminal Tax Building, Kapashera, Delhi.
2. SO to DCP (Dwarka), Sector-19, Dwarka, New Delhi for issuance of necessary directions.
3. PA to DC (MCD) Najafgarh Zone, Dhansa Stand, Najafgarh, New Delhi for issuance of necessary directions by DC, MCD, Najafgarh Zone.



AMIT KALE, IAS  
CHAIRMAN (STF)/SDM (Najafgarh)

NT May  
Pl. Put up  
report

Submitted in  
NCT Govt  
on 9/7/22

7/9/22  
NT

Date :- 03/06/2022



GPS Map Camera

Delhi, Delhi, India

HVF8+XXM, Issapur, Delhi, 110073, India

Lat 28.575152°

Long 76.86748°

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General store

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